N O T I C E

In Partial modification to the Judicial Assignment at the Principal Seat at Bombay, which had come into effect from 03.01.2022 it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday**, **24.01.2022**.

Sr. No.	Present sitting	Assignment	Assignment
1	The Hon'ble Shri. Justice **S. S. SHINDE** **AND** The Hon'ble Shri. Justice **N. R. BORKAR** **(Court Room No. 43)**	**APPELLATE SIDE** For admission, hearing and order matters therein : (A) All Conviction Appeals of odd years as well as connected Appeals against Acquittal and Appeals for enhancement of Sentence wherein accused is in Jail and connected Appeals arising out of same judgment and all Applications therein. (B) All Criminal Appeals of odd years against conviction wherein the accused are on bail and connected appeals arising out of the same Judgment. (C) All Criminal Appeals of odd years against Acquittal (except those assigned to other Court). (D) Criminal Contempt Petitions. (E)Criminal Applications and Criminal Writ Petitions of Odd years in relation to crime against Women and Children up to the year 2015. (F) Criminal Applications and Criminal Writ Petitions of Odd years in relation to crime under Prevention of Corruption Act up to the year 2015.	**ORIGINAL SIDE** For admission, hearing and order matters therein : (A) All Criminal Contempt Petitions.
2	The Hon'ble Smt. Justice **S. S. JADHAV** **AND** The Hon'ble Shri. Justice **PRITHVIRAJ K. CHAVAN** **(Court Room No. 6)**	**APPELLATE SIDE** For admission, hearing and order matters therein :- (A) All Criminal Appeals of even years against Acquittal (except those assigned to other Court). (B) All Conviction Appeals of even years as well as connected Appeals against Acquittal and Appeals for enhancement of Sentence wherein	**ORIGINAL SIDE** ------

		accused is in Jail and connected Appeals arising out of same judgment and all Applications therein. (C) All Criminal Appeals of even years against conviction wherein the accused are on bail and connected appeals arising out of the same Judgment. (D) All Applications for Leave to Appeal. (E) All Confirmation of Death Sentence Cases with connected Appeals. (F)Criminal Applications and Criminal Writ Petitions of Even years in relation to crime against Women and Children up to the year 2015. (G) Criminal Applications and Criminal Writ Petitions of Even years in relation to crime under Prevention of Corruption Act up to the year 2015.	
3	The Hon'ble Shri Justice **K. R. SHRIRAM** **AND** The Hon'ble Shri. Justice **N. J. JAMADAR** **(Court Room No. 13)**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein: (A) Appeals, References and Applications in Maharashtra VAT, Sales Tax, Foreign Trade (Regulation and Development) Act, 1992 including FERA, FEMA. (B) Appeals, References and Applications under Indirect Taxes under Central Acts. (C) Writ Petitions, Appeals and References under Direct Tax Laws. (D) Chartered Accountant References.	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein: (A) Appeals, References and Applications in Maharashtra VAT, Sales Tax, Foreign Trade (Regulation and Development) Act, 1992 including FERA, FEMA. (B) Appeals, References and Applications under Indirect Taxes under Central Acts. (C) Writ Petitions, Appeals and References under Direct Tax Laws. (D) Chartered Accountant References.
4	The Hon'ble Shri. Justice **G. S. KULKARNI** **(Court Room No. 37)** **Commercial Division**	**APPELLATE SIDE** ----	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein : (A) Matters under Part-I of the Arbitration and Conciliation Act, 1996, irrespective of years but applications under Sections 9 and 11 thereof from 2020 onwards. **(B) Insolvency matters.** **(C) Matters under Parsi Marriage and Divorce Act and other Matrimonial Suits and matters arising therein.**

5	The Hon'ble Shri. Justice **B.P. COLABAWALLA** **(Court Room No. 2)** **Commercial Division**	**APPELLATE SIDE** ----	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein : (A) Matters under Part-II of the Arbitration and Conciliation Act, 1996, irrespective of years. (B) Chamber work and all applications of miscellaneous nature including execution applications and leave petitions under Clause XII of Letters Patent. (C) Suits up to the year 2016. (D) Adoption, Custody and Guardianship matters and Matters arising out of the Guardians And Wards Act and Juvenile Justice Act. **(E) Administration Suits and Partition Suits.**
6	The Hon'ble Shri Justice **A. K. MENON** **(Court Room No. 21)** **Commercial Division**	**APPELLATE SIDE** ----	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein : (A) Applications under sections 9 and 11 of the Arbitration and Conciliation Act, 1996 up to the year 2019. (B) Admiralty Suits and all applications therein. (C) Company Petitions and Applications (Company matters including Appeals against orders of Company Law Board). (D) Appeals under the Companies Act, except part-heard matters of Other Courts. (E) Official Liquidator's reports (not assigned to any Other Court), misfeasance summons, complaints under the Companies Act. **(F) Summary Suits and Undefended Suits.** (G) Commercial Disputes of value of Rupees 100 Crores or more. **AND** **SPECIAL COURT MATTERS BE TAKEN UP ON FRIDAY**

7	The Hon'ble Shri. Justice **P. D. NAIK** **(Court Room No. 10)**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein : (A) Conviction Appeals as well as connected Appeals against Acquittal and Appeals for enhancement of Sentence wherein accused is in Jail and connected Appeals arising out of same judgment and all Applications therein. (B) Conviction Appeals as well as connected Appeals against Acquittal and Appeals for enhancement of sentence wherein accused is on bail and connected Appeals arising out of same judgment and all Applications therein. (C) Criminal Appeals against Acquittal (except those assigned to other Court). (D) Regular Bail Applications and Applications for cancellation, relaxation or modification of Bail and all other applications concerning Regular Bail matters, up to the year 2018 (except those assigned to other Courts). (E) Criminal Applications and Criminal Writ Petitions in relation to crime against Women and Children up to the year 2016. (F) Criminal Applications and Criminal Writ Petitions in relation to crime under Prevention of Corruption Act up to the year 2016.	**ORIGINAL SIDE** ----
8	The Hon'ble Shri Justice **RIYAZ I. CHAGLA** (Court Room no.16-B) **Commercial Division**	**APPELLATE SIDE** For Admission, hearing, order matters and applications therein: (A) Arbitration matters.	**ORIGINAL SIDE** For Admission, hearing, order matters and applications therein : (A) Suits from the year 2017 and onwards. **(B) All Intellectual Property Matters.** **(C) All Commercial Misc. Petitions (IPR).** (D) Testamentary Matters. (E) Matters pertaining to Land Acquisition. (F) Civil matters of Single Judge not specifically assigned to other Courts.

N O T E

i) The urgent mentioning and placing of matters pertaining to the Division Bench headed by the **Hon'ble Shri. Justice Nitin Jamdar** will be allowed before the Division Bench headed by the **Hon'ble Smt. Justice S. S. Jadhav** and vice versa.

ii) The urgent mentioning and placing of matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice P. D. Naik** will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Sandeep K. Shinde**.

Dated this the 17th day of January 2021.

By Order,

Sd/-
(Sachin B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.

UPDATED EMAIL–IDs OF THE HON'BLE COURTS

w.e.f. 24th January 2022

Sr. No.	Court sitting	Email address
1	The Hon'ble The **CHIEF JUSTICE** **AND** The Hon'ble Shri Justice **M. S. KARNIK**	For Appellate Side dbcourt1@gmail.com For Original Side dbcourt1.os@gmail.com
2	The Hon'ble Shri Justice **A. A. SAYED** **AND** The Hon'ble Shri Justice **ABHAY AHUJA**	For Appellate Side dbcourt02@gmail.com For Original Side dbcourt02.os@gmail.com
3	The Hon'ble Shri Justice **S. S. SHINDE** **AND** The Hon'ble Shri Justice **N. R. BORKAR**	For Appellate Side dbcourt3@gmail.com For Original Side dbcourt3.os@gmail.com
4	The Hon'ble Shri Justice **P. B. VARALE** **AND** The Hon'ble Shri Justice **A. S. KILOR**	For Appellate Side dbcourt05@gmail.com For Original Side dbcourt05.os@gmail.com
5	The Hon'ble Shri Justice **S. J. KATHAWALLA** **AND** The Hon'ble Shri Justice **MILIND N. JADHAV**	For Appellate Side dbcourt6@gmail.com For Original Side dbcourt6.os@gmail.com
6	The Hon'ble Shri. Justice **R.D. DHANUKA** **AND** The Hon'ble Shri. Justice **S. M. MODAK**	For Appellate Side dbcourt08@gmail.com For Original Side dbcourt08.os@gmail.com
7	The Hon'ble Shri Justice **NITIN JAMDAR** **AND** The Hon'ble Shri Justice **AMIT B. BORKAR**	For Appellate Side dbcourt11.as@gmail.com For Original Side dbcourt11.os@gmail.com
8	The Hon'ble Smt. Justice **S. S. JADHAV** **AND** The Hon'ble Shri. Justice **PRITHVIRAJ K. CHAVAN**	For appellate Side dbcourt10@gmail.com

9	The Hon'ble Shri Justice **K. R. SHRIRAM** **AND** The Hon'ble Shri. Justice **R. N. LADDHA**	For Appellate Side dbcourt7@gmail.com For Original Side dbcourt7.os@gmail.com
10	The Hon'ble Shri Justice **G. S. PATEL** **AND** The Hon'ble Shri. Justice **MADHAV JAMDAR**	For Original Side dbcourt13.os@gmail.com For Appellate side dbcourt13.as@gmail.com
11	The Hon'ble Smt. Justice **REVATI MOHITE-DERE**	For Appellate Side sbcourt14.as@gmail.com
12	The Hon'ble Shri Justice **R.V. GHUGE**	For Appellate Side sbcourt20.as@gmail.com For Original Side sbcourt20.os@gmail.com
13	The Hon'ble Shri. Justice **NITIN W. SAMBRE**	For Appellate Side sbcourt16.as@gmail.com For Original Side sbcourt16.os@gmail.com
14	The Hon'ble Shri. Justice **G. S. KULKARNI**	For Original side sbcourt31.os@gmail.com
15	The Hon'ble Shri. Justice **B.P. COLABAWALLA**	For Original side sbcourt17.os@gmail.com
16	The Hon'ble Shri Justice **A. K. MENON**	For Original Side sbcourt18.os@gmail.com
17	The Hon'ble Shri. Justice **C. V. BHADANG**	For Appellate Side sbcourt15.as@gmail.com
18	The Hon'ble Shri. Justice **P. D. NAIK**	For Appellate Side sbcourt21.as@gmail.com
19	The Hon'ble Shri Justice **SANDEEP K. SHINDE**	For Appellate Side sbcourt23.as@gmail.com
20	The Hon'ble Shri Justice **SARANG V. KOTWAL**	For Appellate Side sbcourt24.as@gmail.com
21	The Hon'ble Shri Justice **RIYAZ I. CHAGLA**	For Appellate Side sbcourt32.as@gmail.com For Original Side sbcourt32.os@gmail.com
22	The Hon'ble Shri. Justice **V. G. BISHT**	For Appellate Side sbcourt22.as@gmail.com For Original Side sbcourt25.os@gmail.com